

tightened up and the very large seizures recently go to show that because of anti-smuggling measures it is expected that smuggling is not on the increase. More than that I cannot say.

Re. Q. 164.

**Mr. Speaker:** Short Notice Question. Shri Shastri.

**Shri Mohammad Elias:** May I request you to take up Question No. 164. Today there are questions put down relating to several Ministries but we found that only Finance Ministry's questions were taken up and the Minister of Rehabilitation had been sitting idle. So, at least one question concerning the Rehabilitation Ministry should be taken up. In Mana Camp...

**Mr. Speaker:** Shri Elias must remember that it has been raised many a time and it is only at the request of the hon. Minister that, after the Question Hour is over, any particular question that might not have been reached can be taken up and not at the instance of any hon. Member.

**Shri Hari Vishnu Kamath:** He is about to request you.

**Shri Mohammad Elias:** We are very anxious to know what is happening there.

**Shri S. M. Banerjee:** It is true that according to the convention of this House it is for the hon. Minister. . . .

**Mr. Speaker:** Not convention; it is a definite rule.

**Shri S. M. Banerjee:** I am sorry.

**The Minister of Rehabilitation (Shri Tyagi):** Nobody can help them.

**Shri S. M. Banerjee:** We were trying to send 'calling attention' notices and even adjournment motion, but we did not do so because this question came up. I would only urge upon you that it is very important.

**Mr. Speaker:** Any hon. Member might give notice of a short notice question.

**Shri Hari Vishnu Kamath:** He is trying to catch your eye.

**Shri Tyagi:** My hon. friends are more interested in gold than in this.

**Shri S. M. Banerjee:** I am equally interested in gold and in yourself.

**Mr. Speaker:** The word 'yourself' on the record would mean me. On the record it would go like that. If the hon. Minister is keen to answer it, I will certainly allow it.

**Shri Tyagi:** I do not want to save my skin. I can answer. I have no objection to answer.

**Mr. Speaker:** That is a different thing. Does he make a request?

**Shri Tyagi:** No.

**Mr. Speaker:** He says, "No".

12 hrs.

#### SHORT NOTICE QUESTIONS

##### रामगंगा बांध

S. N. Q. No. 1 श्री प्रकाश-वीर शास्त्री : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) कालागढ़ में बन रहे रामगंगा बांध की कोई सुरंग बनने के बाद गिर गई;

(ख) इससे कितने धन-जन की क्षति का अनुमान लगाया गया है;

(ग) क्या यह भी सच है कि पहले जो पटेल एण्ड कम्पनी वहां ठेका लेना चाहती थी उसको अमेरिका से आये विशेषज्ञों ने यह राय दी थी कि यहां सुरंग निकालना ठीक नहीं रहेगा और इसीलिए क्या उसने ठेका लेने का विचार छोड़ दिया ; और

(घ) उक्त रामगंगा बांध पर हो रही भयंकर अनियमितताओं के सम्बन्ध में क्या सरकार उच्चस्तरीय जांच कराने का विचार कर रही है ?

सिवाई और बिड़ल मन्त्री के सभा सचिव (श्री सं० अ० मेहता) : (क) से (घ) अपेक्षित जानकारी का विवरण सभा-पटल पर रखा है।

#### विवरण

(क) रामगंगा बांध स्थल पर व्यवर्तन सुरंग नं० १, जिसकी खुदाई हो रही थी, के अनुप्रवाह-मुख पर १३ मई, १९६४ को चट्टान गिर गई थी;

(ख) इस घटना से न तो किसी व्यक्ति की मृत्यु ही हुई, न ही किसी को कोई जख्म आया और न ही सामान की क्षति हुई;

(ग) तीन वर्ष पूर्व, जब टेंडर बुलाए गए थे, पटेल एण्ड कम्पनी नामक ऐसी कोई भी फर्म ने कार्य के लिए टेंडर नहीं दिया था। हां, मैसर्स सीमिटेन्शन पटेल ने सुरंग के निर्माण के लिए टेंडर दिया था, पर चूकि टेंडर की कीमत और कार्य के समाप्त करने की अवधि अधिक थी, यह कार्य उनको नहीं दिया गया। इस पर हाल ही में विभाग ने कार्य आरम्भ कर दिया है। नये टेंडर मंगवाये गये हैं; और

(घ) अभी तक कोई अनियमितताएं नजर नहीं आई हैं, अतः उच्चस्तरीय जांच करने का प्रश्न नहीं उठता है।

(a) to (d). A statement giving the requisite information is placed on the Table of the House.

#### STATEMENT

(a) Slipping of rock face occurred on the downstream face of the diversion tunnel No. 1 under excavation at Ramganga Dam site on the 13th May, 1964.

(b) There was no loss of life or injury to anyone nor any damage to equipment.

(c) When the tenders were called for, three years back, no firm named Patel & Co. tendered for the work. However, Messers Cementation Patel submitted tender for construction of

the tunnel but as the tendered cost and time of completion of work were excessive the work was not allotted to them. A start was made recently departmentally. Fresh tenders have been called for.

(d) No irregularities in the Project have so far come to the notice and the question of holding a high level inquiry does not, therefore, arise.

श्री प्रकाशचौर शास्त्री : कालागढ़ में रामगंगा बांध स्थल पर एक सुरंग की खुदाई के दौरान जैसा कि मन्त्री महोदय ने अपने उत्तर में बतलाया एक चट्टान गिर गई थी तो मैं यह जानना चाहता हूँ कि यह जितने भी बड़े बड़े बांध बन रहे हैं, जिनमें कि विदेशों से आया हुआ भारी मात्रा में करोड़ों और अरबों का धन लग रहा है तो क्या इस प्रकार से सुरंगें जो कि पूरी बनने के बाद गिर जाती हैं क्या उनको बनाने से पहले विदेशी विशेषज्ञों की राय नहीं ली जाती है और इस प्रकार की दुर्घटनाएँ क्यों होती हैं ?

**Dr. K. L. Rao:** There is a Board of Consultants for this project and there are foreign experts on that. In this particular case the rock face was bad and a portal was to be constructed; but, unfortunately, there was a sudden rainfall and that resulted in the slip.

**Mr. Speaker:** The hon. Member wants to know whether it was revealed afterwards, that is, after it was completed, that there was a defect in the rock face. Why could the engineers not make an assessment before and find out that there was this defect and make sure themselves so that money might not have been spent on it?

**Dr. K. L. Rao:** That is what I explained. I have submitted that we knew that the rock face at the portal was bad and, therefore, the project authorities wanted to construct a portal structure which would prevent this kind of a rock slip. That was to have been done; but, unfortunately,

there was early rain in May which was unexpected and that resulted in the sliding.

**श्री प्रकाशबीर शास्त्री :** मैं यह जानना चाहता हूँ कि कालागढ़ में रामगंगा के ऊपर जो बांध बन रहा है तो क्या सरकार को इस प्रकार की भी कोई जानकारी मिली है कि जो वहाँ पर ऊँचे और बड़े अफसरान कार्य कर रहे हैं उन्होंने अपने रिश्तेदारों को ही बड़े बड़े ठेके दे दिये हैं जिससे लोहा, सीमेंट और इसी प्रकार के दूसरे सरकारी सामान की भारी मात्रा में चोरी हो रही है और उन अनियमितताओं की जांच के लिए आप क्या कार्यवाही करने जा रहे हैं ?

**Dr. K. L. Rao:** I am afraid, I do not have information on the subject. If the hon. Member gives me any specific instance, I will make an inquiry.

**Mr. Speaker:** It may be ascertained that no such thing happens.

**Shri Iqbal Singh:** May I know whether regarding this tunnel the views of any foreign consultant were taken; if so, the name of that consultant and his views thereon?

**Dr. K. L. Rao:** As I said, there is a Board of Consultants for this Ram Ganga Dam. On that Board there are foreign consultants also. There are Dr. Nickel, and Mr. Cook for example. These were discussed in the Board of Consultants and a certain procedure was laid down. Unfortunately, the work could not be completed. There was early rainfall and after that the sliding.

**Shri Iqbal Singh:** What were their views regarding this tunnel? My question was whether the views of foreign consultants were taken regarding this tunnel.

**Mr. Speaker:** He has said that in the Board of Consultants there are foreign consultants. He has given the name as well. Shri Alva.

**Shri Joachim Alva:** This kind of work of constructing of tunnels and

cutting down of rocks is always given to private contractors. Is Government going to make a serious attempt to handle this job itself departmentally?

**Dr. K. L. Rao:** There are good contractors in the country who do the tunnelling.

**Mr. Speaker:** Was not this work being done departmentally?

**Dr. K. L. Rao:** Tenders were called for and when we found that the tenders were very high this work was being done departmentally.

**Mr. Speaker:** Shri Alva should know that it was being done departmentally and not by the contractors.

**Shri Sinhasan Singh:** May I know whether the rock which is now discovered to have caved in was tested before the work began? Was it tested by experts to see that it will sustain and not fall down?

**Dr. K. L. Rao:** The tunnel has not caved; it is supported by steel structures at every two feet interval. What happened was that the rock face, the rock on the top of the tunnel, slid down.

**श्री विश्राम प्रसाद :** अगर यह हालत उन एक्सपर्ट्स की है जिनकी कि संरक्षता में यह डैम बना और वह गिर गया तो ठेकेदारों द्वारा बनाये जाने वाले डैमों का क्या हाल होगा ?

**अध्यक्ष महोदय :** श्री यशपाल सिंह ।

**श्री यशपाल सिंह :** क्या मन्त्री महोदय बतला सकते हैं कि इस डैमेज के लिए कौन जिम्मेदार ठहराया जायेगा ? इसके लिए स्टेट गवर्नमेंट जिम्मेदार ठहरायी जायेगी, सेंट्रल गवर्नमेंट जिम्मेदार ठहरायी जायेगी, कोई डिपार्टमेंट, कोई कंट्रैक्टर या कोई इंजीनियर, कौन उस डैमेज के लिए जिम्मेदार ठहराया जायेगा ?

**अध्यक्ष महोदय :** वह तो कहते हैं कि कोई डैमेज नहीं हुआ ।

श्री यशपाल सिंह : वह कहते हैं कि बांध फट गया जिससे कि नुकसान हुआ है।

अध्यक्ष महोदय : अपने स्टेटमेंट में तो उन्होंने कहा है कि कुछ नुकसान नहीं हुआ।

श्री यशपाल सिंह : नुकसान तो वह कहते हैं कि हुआ लेकिन वह कंट्रैक्टर्स के जरिए नहीं हुआ बल्कि गवर्नमेंट के जरिए हुआ है।

**Dr. K. L. Rao:** The work was being done departmentally.

**Mr. Speaker:** How much damage has been done?

**Dr. K. L. Rao:** It is difficult to estimate the damage at this stage, but I expect that it will be under Rs. 50,000/-.

श्री हुसम चन्द कदमाय : यह सुरंग गिर गयी चूक इतनी कच्ची रोक वहां पर है तो बांध बनाने के पहले क्या इस चीज का अध्ययन करना जरूरी नहीं था कि भला इतने कच्चे पत्थर पर बांध बन भी सकता है या नहीं ?

**Dr. K. L. Rao:** We knew that the Ram Ganga Project rock was bad but the project had to be done because it has got a very large amount of benefits. For example, this project will irrigate 17 lakh acres. The only thing that we have got to do is to take sufficient precautions. We anticipated some trouble, and inspite of these we have got to do these tunnels.

#### Sea-Erosion in Kerala

+

S.N.Q. 2. { **Shri A. K. Gopalan:**  
**Shri Nambiar:**  
**Shri P. Kunhan:**  
**Shri Imbichbava:**  
**Shri M. N. Swamy:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a two-mile of sea-coast in Purakkal (near Alleppey, Kerala) on the Cape-Comorin Bombay National Highway has been eroded during the last few days;

(b) if so, the extent of damage caused to the people and the National Highway; and

(c) what steps have been taken to put up anti-erosion measures?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) No, Sir.

(b) There was no damage to the National Highway. The damage to the property in the vicinity is small so far.

(c) The Government of Kerala have taken up emergent anti-sea erosion measures including artificial nourishment of the beach and construction of sea wall.

**Shri A. K. Gopalan:** May I know whether the State Government has requested for any financial aid and, if so, what is the reaction of the Government?

**Dr. K. L. Rao:** The State Government had requested for the financial aid sometime back. They wanted that the money should be given as a sort of an aid or a grant. At present the money is being given as a loan. To decide whether this should be given as a grant or not, Government of India decided that the State Government can place this matter before the Finance Commission.

**Shri A. K. Gopalan:** May I know, despite the fact that several anti-sea erosion measures are taken, why is it that this National Highway has been facing the threat at several points at several times?

**Dr. K. L. Rao:** It is one of the difficult spots where the sea erosion is rather very severe. That is why we are constructing a sea wall, a new type of sea wall, to protect that area.

**Shri Nambiar:** May I know whether the Central Government have asked other Ministries, namely, the Ministry of Transport and the Ministry of Railways, to contribute a portion of the expenditure required as the threat is to the Railways as well as to the Highways?

**Dr. K. L. Rao:** It is for the State Government to make that request.